

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MONNET POWER COMPANY LIMITED Date of Commencement of Liquidation: 27-11-2019; List of Stakeholders as on Date: 25-04-2022; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10009

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	21	74504873283	21	74144896870	0	359976413	0	Annexure 3
4	Unsecured financial creditors	2	1540490865	2	118770577	0	1421720288	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	6	36404316	6	12641918	0	23762398	0	Annexure 6
7	Operational creditors (Government Dues)	3	1004045109	3	997339800	0	6705310	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	26643731137	9	12821348699	0	13822382438	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		41	103729544710	41	88094997864	0	15634546847	0	